

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 203 of 2012 &  
IA No. 327 of 2012**

**Dated : 5<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Punjab State Power Corporation Ltd. .... Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory Commission  
& Anr. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1**

**ORDER**

The learned counsel for R-2 and R-3 is filing reply today. Post the matter for hearing on **3.5.2013**. In the meantime, rejoinder be filed.

**(Rakesh Nath)  
Technical Member  
ak/vt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**